

No.A-45011/01/2013-Ad.I
Government of India/Bharat Sarkar
Ministry of Corporate Affairs/Korporate Karya Mantralaya

‘A’ Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 15th January, 2013

OFFICE ORDER

With immediate effect and until further orders, the work of the following Sections are allocated among the Joint Secretaries of the Ministry, in addition to their existing allocation, as under :

- | | | | |
|-------|--|---|---------|
| (i) | IEPF Section, Admn.II Section and Vigilance Section | - | JS (R) |
| (ii) | e-Governance Division
(Files of this Division will be submitted to
Secretary through AS) | - | JS (M) |
| (iii) | Admn.III Section and Infrastructure Section | - | JS (SP) |
2. This issues with the approval of Secretary, Corporate Affairs.



(Kshitish Kumar)

Under Secretary to the Government of India

1. All Officers/Sections of the Ministry.
2. Head of all attached offices.
3. All RDs/ROCs/OLs.
4. e-Governance cell for uploading the order under the category ‘Miscellaneous’.
5. Guard File.

Copy, for information, to :-

1. PS to CAM.
2. Sr. PPS to Secretary